

(c) whether in view of the strategic importance of the project, Government propose to consider the speedy implementation of the project?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) to (c). The validity period of the Letter of Intent dated 30-12-1978, held by Messrs IPICOL, for manufacturing ferro vanadium and low phosphorus pig iron, has been extended by the Government by one year on the request made by the firm and recommendation made by the State Government. It is correct that the State Government of Orissa have requested the Central Government for financial participation in project on a 50:50 basis. The request is under consideration. The State Government have also informed the Central Government that pending a decision on their request the firm have decided to go ahead with the project during the current financial year out of their own resources.

#### **Capacity utilisation of Bokaro, Durgapur and IISCO**

4706. SHRI M. RAM GOPAL REDDY:

SHRI K. MALLANNA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is fact that the present capacity utilization of Bokaro, Durgapur and IISCO is 43.49 and 54 per cent while Bhilai and Rourkela had registered 87 per cent;

(b) if so, the reasons for low capacity utilization for the first three plants; and

(c) what was the capacity utilised in each unit?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) to (c). Capacity utilisation in the five integrated steel plants under the Steel

Authority of India Limited during 1979-80 was as under:

Plant	Saleable Steel
Bhilai Steel Plant	86.8
Durgapur Steel Plant	48.7
Rourkela Steel Plant	85.3
Bokaro Steel Plant	42.5
Indian Iron & Steel Co.	53.8
Total	63.5

The main reasons for low capacity utilisation in Bokaro, Durgapur and Indian Iron & Steel Company steel plants were severe constraints in coking coal supplies, both in terms of quantity and quality, and inadequate availability of power.

#### **Investigation of Small Income Cases in West Bengal**

4707. SHRI D. L. BAITHA: Will the Minister of FINANCE be pleased to state:

(a) whether in the last Conference of the Commissioners of Income-tax, it was resolved to accept the returned income of Rs. 1 lakh without calling for the assessee and making a deep investigation;

(b) whether in West Bengal Charge even small income cases have been kept for deep investigation without any information on basis on the files, which was not only causing harassment to the tax payer but was also not in keeping with the spirit of the scheme; and

(c) if the answers to the above parts are in affirmative, whether he proposes to depute some Senior Officers of the Central Board of Direct Taxes to thoroughly scrutinise and

examine such cases where income returned is less than rupees one lakh and it has been kept as a deep investigation case?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) One of the suggestions for determining the criteria for scrutiny assessments considered at the last Conference of Commissioners of Income-tax was to increase the limit of Rs. 75,000 for acceptance of return in non-company cases to Rs. 1 lakh. This suggestion was examined and has been accepted. As a result all non-company cases, including cases of partners where the returned or assessed income in any one year of the last three assessment years, viz. Assessment Years 1977-78, 1978-79 and 1979-80 was Rs. 1 lakhs or above, will only be the cases regarded as needing scrutiny. However, if the case of income below Rs. 1 lakh comes under any of the other prescribed criteria for scrutiny, the case will not be considered as one to be accepted without making scrutiny.

(b) No, Sir.

(c) In view of answer to part (b) of the Question, this question does not arise.

### किसानों को दिये गये ऋण

4708. श्री बिजय कुमार यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के बैंकों द्वारा गत दो वर्षों के दौरान दिये गये ऋणों में से किसानों को दिये गये ऋण का राज्यवार ब्यौरा क्या है ;

(ख) बिहार के किसानों को, वहां की सूखे की स्थिति को देखते हुए गत वर्षों की तुलना में और कितनी अतिरिक्त ऋण की राशि देने का विचार है; और

(ग) सरकार का विचार यह सनिश्चित करने के लिए कि किसानों का बैंकों से शीघ्र और आसानी से ऋण मिल जाये, क्या कदम उठाने का है ?

वित्त मंत्रालय में उप-मंत्री (श्री मगनभाई बरोट) : (क) एक विवरण संलग्न है जिसमें

मार्च, 1978 और मार्च, 1979 की स्थिति के अनुसार (बिल्कुल हाल के उपलब्ध आंकड़े) कृषि को दिये गए ऋणों और बकाया राशियों का ब्यौरा दिया गया है।

(ख) सूखे की स्थिति में सरकारी क्षेत्र का कोई भी बैंक, राज्य सरकार की एजेंसियों के परामर्श से ऋणों के पुनः क्रमनिर्धारण/रूपान्तरण, दण्डात्मक ब्याज दर को लागू न करना, पहले की देय रकमों की वापसी में व्यक्तिगत के बावजूद नये ऋण की मंजूरी आदि के रूप में किसानों को राहत देता है। देवी विपत्तियों के परिणामस्वरूप फसलों की पैदावार न होने की स्थिति में सहकारी बैंकों के मामले में रिजर्व बैंक, केन्द्रीय सहकारी बैंकों की ओर से राष्ट्रीय वृषि ऋण (स्थिरीकरण) निधि में से राज्य सहकारी बैंकों को मध्यावधि ऋण मंजूर करता है। उपर्युक्त सुविधा का उपयोग सहकारी ऋण समितियों के सदस्य के नाम बकाया अल्पावधिक ऋणों को मध्यावधि ऋणों में रूपान्तरित करने के लिए किया जाता है और इस प्रकार किसान अगले मौसम में कृषि कार्य के लिए नयाबित प्राप्त करने के पात्र हो जाते हैं। इस निधि में से रिजर्व बैंक ने वर्ष 1978-79 में बिहार राज्य सहकारी बैंक को 43.5 लाख रुपये की राशि मंजूर की है। वर्ष 1979 के ऋणों के रूपान्तरण के लिए बिहार राज्य सहकारी बैंक को 97.55 लाख रुपये की सीमा मंजूर की गई थी।

(ग) कृषि को ऋण देने के लिए बैंकों में ऋण-प्रदान की कार्यप्रणालियों को सरल बनाने के उद्देश्य से जिन कुछ महत्वपूर्ण उपायों को कार्यान्वित किया जा रहा है वे नीचे दिए गये हैं :—

1. सामान्य सरलीकृत आवेदनपत्रों के फार्मों को अपनाया जाना।
2. एक हजार रुपये तक के ऋणों का मांग बचन पत्र, ऋण करार के ऋणगत दिया जाना।
3. 1001 रुपये से 5000 रुपये तक के ऋणों का फसलों के दृष्टिबंधन करके दिया जाना।
4. 5000 रुपये से अधिक के ऋणों का फसलों के दृष्टिबंधन करके तथा जमीन को गिरवी रख कर अथवा तीसरे पक्ष की गारण्टी लेकर दिया जाना (परन्तु जमीन को गिरवी रखना स्वैच्छिक है)।
5. चल परिमपत्ति के लिए 5000 रुपये तक के ऋणों का इस प्रकार की परिमपत्ति को दृष्टिबंधन करके दिया जाना।